

STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY (WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF NOVEMBER 2024												
Sl. No.	Nature	Opening balance as on 01.11.2024	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 30.11.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	40	0	1		1			2	2	39	2
2	WA	218	106	1		107			124	124	201	1
3	WPC	10990	514	20	4	538	2		474	476	11052	196
4	WPL	1206	9	2		11	1		3	4	1213	2
5	WPS	16876	768	28		796	8		977	985	16687	192
6	WPT	744	16			16	1		9	10	750	3
7	WPCR	83	45	1		46			38	38	91	0
8	WPPIL	126	12			12			21	21	117	0
9	WP 227	1804	124	5		129			159	159	1774	11
10	WPHC	0	2			2			2	2	0	0
A	TOTAL (1 to 10)	32087	1596	58	4	1658	12	0	1809	1821	31924	407
1	FA	2980	25	5		30	2		43	45	2965	32
2	FAM	249	15	1	2	18	2		8	10	257	2
3	FA(MAT)	743	36	1		37			21	21	759	
4	SA	6330	87	8		95	4		32	36	6389	28
5	MA	430	24	1		25	1		25	26	429	5
2	MAC	9896	204	6		210	3		157	160	9946	131
7	CR	248	24			24	2		21	23	249	
8	MCC	539	140		1	141	1		125	126	554	2
9	COMP APPEAL	3	0			0				0	3	
10	COMP PET	11	0			0				0	11	
11	EP	12	0			0				0	12	
12	TPC	72	18			18			22	22	68	
13	CONT	711	143			143			165	165	689	
14	ITA	0	0			0				0	0	
15	ARBA	256	1	2		3			3	3	256	2
16	ARBAP	14	0			0			2	2	12	
17	ARBR	33	5	1		6			7	7	32	
18	TAXC	400	21			21	3		20	23	398	
19	REVP	170	42	1		43	1		33	34	179	
20	CVLREF	0	0			0				0	0	
B	TOTAL (1 to 19)	23097	785	26	3	814	19	0	684	703	23208	202
	TOTAL (A+B)	55184	2381	84	7	2472	31	0	2493	2524	55132	609
MAIN CRIMINAL CASES												
1	CRREF	2	0			0			1	1	1	
2	CRA	14899	191			191	1		382	383	14707	170
3	CRR	5723	149	1		150	1		275	276	5597	195
4	MCRC	890	806		3	809	2		953	955	744	
5	MCRCA u/s 482 B.N.S.S.	23	111			111	2		99	101	33	
6	CONTR	2	0			0			0	0	2	
7	CRMP	4294	333	9		342	17		343	360	4276	18
8	TPCR	12	4			4			4	4	12	
9	ACQA	3835	43		1	44	1		60	61	3818	51
C	TOTAL (1 to 9)	29680	1637	10	4	1651	24	0	2117	2141	29190	434
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		84864	4018	94	11	4123	55	0	4610	4665	84322	1043
PENDENCY INCREASE/ DECREASE		84864	DECREASE (-542)								84322	

Over 5 Years Pendency as on 01.11.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Tendency as on 30.11.2024	Over 5 Years Decrease Pendency during the month
24456	68	1043	23481	-975

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)